

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT REKHA N. PANDHARE
COURT 40 ADDL SESSIONS JUDGE
Criminal Cause List Dated 08-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>STATEMENT US 313 CR.P.C.</u>				
1	POCSO SPL CASE	100171/2014	The State Pant Nagar P.S Vs Krishna Vijay Shelar	
<u>EVIDENCE PART HEARD</u>				
2	POCSO SPL CASE	100016/2014	The State Ghatkopar P.S Vs Pradeep Prakash Baikar	
3	POCSO SPL CASE	100124/2014	The State Shivaji Nagar P.S Vs Abdul Majid Bhaimiya Shaikh@ Nana	
<u>HEARING</u>				
4	POCSO SPL CASE	100282/2019	The State of Maharashtra - Mahim Police Station Vs Mehendi Hasan Mohd. Mastuq Shaikh	PP Adv. Keshav Chavan
5	POCSO SPL CASE	100495/2019	The State of Maharashtra - Tilak Nagar Police Station Vs Afridi Zakir Hussen	PP
6	POCSO SPL CASE	100734/2019	The State of Maharashtra - Wadala T.T. Police Station Vs Shafiq Ahemad Siddiki and other 01	PP Adv. Anjali Patil A/1
Sub Matter: BAIL APPLN SC/0100746/2020				
<u>EVIDENCE PART HEARD</u>				
7	POCSO SPL CASE	100363/2017	SHIVAJI NAGAR POLICE STATION Vs HASAN (BABA) ISMAIL PARKAR AND ANOTHER 01	
<u>EVIDENCE</u>				
8	POCSO SPL CASE	100214/2016	THE STATE OF DEONAR POLICE STATION. Vs PRAMOD YASHWANT JADHAV	Adv. M.K. Korambe

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	POCSO SPL CASE	1000542/2018	The State of S.S.Branch Vs Mohasin Bashir Pathan and other 1	PP
<u>REPLY/SAY</u>				
10	BAIL APPL POCSO	100628/2020	Ashwini Janardan Waghmare Vs State R C F Police Station	D A Shinde
<u>APPEARANCE</u>				
11	REMAND APPL POCSO	100388/2020	The State - Warli Police Station Vs Bhushan Suresh Lad	APP
12	REMAND APPL POCSO	100441/2020	The State through Shivaji Nagar Police Station, Mumbai Vs Farhan @ Kamrul Huda Nurul Huda Khan	PP
<u>REPORT</u>				
13	POCSO SPL CASE	100452/2015	THE STATE OF KHAR POLICE STATION. Vs SHATRUGHANA SARJU YADAV AND ORS.02	
